

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 724-725 of 2020

IN THE MATTER OF:

Surajbari Traders Pvt. Ltd. & Anr.Appellants

Vs.

Sumit Binani & Ors.Respondents

Present:

For Appellants: Mr. Jayant Mehta and Mr. Bharat Sood, Advocates

For Respondents: Mr. Krishna Raj Thaker, Mr. Arjun Asthana, Advocates with Mr. Sumit Binani (Liquidator) for R-1&2. Mr. M. S. Tiwari and Mr. Arun Jagatramka, Advocates for R-3.

ORDER
(Virtual Mode)

12.01.2021: Heard the Learned Counsels for the parties.

Due to paucity of time Appellant Counsel could not reply the arguments of Respondents Counsel.

Let the matter be fixed for reply arguments by the Appellant Counsel on **13th January, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

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